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Mohd. Farrukh

D.H.J.S

Director (Administration)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Trg./HRM/2069/2026/3623

04th August, 2026

To

1. The Ld. Principal District & Sessions Judge, Central, THC
2. The Ld. Principal District & Sessions Judge, North-West, Rohini
3. The Ld. Principal District & Sessions Judge, East, KKD
4. The Ld. Principal District & Sessions Judge, North-East, KKD
5. The Ld. Principal District & Sessions Judge, North, Rohini
6. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC
7. The Ld. Principal District & Sessions Judge, New Delhi, PHC
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, South, Saket
11. The Ld. Principal District & Sessions Judge, West, THC
12. The Ld. Principal District & Sessions Judge, South-East, Saket

Sub.: Training Programme on Human Resource Management and Personal Financial Planning for Judicial Officers (Optional).

Respected Sir/Madam,

As per the approved Training Calendar for the year 2026, the Delhi Judicial Academy shall be conducting a 'Training Programme on Human Resource Management and Personal Financial Planning for Judicial Officers (Optional) for Mixed Group of DHJS & DJS Officers on 22nd August, 2026 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 22nd August, 2026, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Encl.: As above

OTC (Judd Rn.)

[Signature]

P.D. & S.J. (West)

05/08/2026

Yours faithfully,

[Signature]
(Mohd. Farrukh)

website
234B
1942

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS
JUDGE WEST DISTRICT, TIS HAZARI COURTS : DELHI**

No. 35929 - 35939/JOTP/Gaz./PDJ West/2026

Dated Delhi the 06/8/2026

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. For uploading on centralized Website through LAYERS.



(Harish Kumar)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-04
For Principal District & Sessions Judge (West)

**Nomination List for Human Resource Management and Personal Financial Planning
for mixed group of DHJS & DJS Officers**

on

**22nd August, 2026
(ALPHABETICALLY)**

Sl. No.	Name of Officer (Mr./Ms./Dr.)	Present Posting	No	District	Place of Posting
DHJS					
1	Abhishek Goyal	ASJ (FTC)	1	Central	THC
2	Abhishek Srivastava	ASJ + Special Judge (POCSO)	6	East	KKD
3	Ajay Gulati-II	Special Judge (PC Act) (CBI)	15		Rouse Avenue
4	Ankit Mehta	ASJ	3	Central	THC
5	Deepti Devesh	ASJ (SFTC)		New Delhi	PHC
6	Devendra Kumar Sharma	Special Exclusive Court/Special Judge NDPS	8		Rouse Avenue
✓ 7	Divyang Thakur	ASJ (POCSO)	1	West	THC
8	Gurnohina Kaur	Judge In-charge, Mediation Centre		New Delhi	PHC
9	Harjot Singh Bhalla	POLC	8		Rouse Avenue
10	Manika	ASJ (POCSO)	4	South	Saket
11	Manish Gupta	District Judge (Commercial Court)	2	North-West	Rohini
12	Manu Goel Kharb	ASJ (FTSC) (POCSO)		North	Rohini
13	Pooran Chand	District Judge (Commercial Court)	11	Central	THC
14	Richa Gusain Solanki	District Judge	7	South-East	Saket
15	Sanjay khanagwal	District Judge	3	South-West	Dwarka
16	Sanjeev Kr. Malhotra	Special Judge (PC Act) (CBI)	8		Rouse Avenue
✓ 17	Satyabrata Panda	ASJ (SFTC)	1	West	THC
18	Shilpi M Jain	ASJ	6	South-West	Dwarka
✓ 19	Shiv Kumar	ASJ (FTC)	2	West	THC
20	Shivali Bansal	ASJ	2	South-West	Dwarka
21	Swati Gupta-I	ASJ (FTC)		South-West	Dwarka
22	Vaibhav Mehta	ASJ (FTSC) (POCSO)	1	South-West	Dwarka
23	Vijeta Singh Rawat	Special Judge (PC Act) (CBI)	17		Rouse Avenue
DJS					
24	Abhay Choudhary	JM First Class	9	Shahdara	KKD
25	Akanksha Garg	Principal Magistrate, JJB-VI		East	Family Court Complex, Vishwas Nagar
26	Anjali Singh	JM First Class (NI Act)	3	New Delhi	PHC
✓ 27	Ankit Karan Singh	JM First Class	8	West	THC
28	Anmol Nohria	JM First Class	2	North-East	KKD
29	Anshul Agnihotri	JM First Class (NI Act)	11	South	Saket
30	Archita Garg	JM First Class (NI Act)	6	South	Saket
✓ 31	Atisha Jain	JM First Class (Digital Traffic Court)		West	THC
32	Chhaya Tyagi	JM First Class (Mahila Court)	2	South	Saket
33	Deepika	JM First Class (Digital Traffic Court)		Central	THC
34	Gowri Reghunath	JM First Class	10	Central	THC

Sl. No.	Name of Officer (Mr./Ms./Dr.)	Present Posting	No	District	Place of Posting
35	Hala Quamar	Civil Judge	1	Central	THC
36	Isha Thakur	JM First Class (Digital Traffic Court)	1	New Delhi	PHC
37	Kahkashan Jabin	JM First Class (Mahila Court)	4	Central	THC
38	Kapil Gupta	Full Time Secretary, DLSA		East	KKD
39	Kawal Singh	JM First Class	10	South-East	Saket
40	Marilyn Joanna Khakha	JM First Class (Mahila Court)	3	South-East	Saket
41	Mayank Singhal	JM First Class (Digital Traffic Court)		South-West	Dwarka
42	Medha Arya	JSCC-cum-ASCJ-cum-GJ		New Delhi	PHC
43	Naina Gupta	ACJM		South-West	Dwarka
44	Nandini Garg	JM First Class (Digital Traffic Court)		South-East	Saket
45	Navdeep Gupta	JM First Class (NI Act)	2	Central	THC
46	Neelmani Sharma	JM First Class (NI Act)	4	South-West	Dwarka
47	Neha Barupal	Joint Registrar (Judl.), DHC to work as Member Secretary, e-DHCR Project & SUVAS Cell			DHC
48	Neha Goel	JM First Class (Mahila Court)	2	North-West	Rohini
49	Neha Sharma	Full Time Secretary, DLSA	0	South-East	Saket
50	Nishat Bangarh	JM First Class	1	Central	THC
51	Nishtha Mehtani	JM First Class (NI Act)		North-East	KKD
52	Payal Singal Dhall	JM First Class	9	Central	THC
53	Poorva Mehra	JM First Class (NI Act)	1	South-East	Saket
54	Prema Rai	JM First Class	2	East	KKD
55	Ravisha Sidana	JM First Class (NI Act)	6	Central	THC
56	Renu Chaudhary	ACJM (Special Acts)		Central	THC
57	Rishabh Tanwar	Full Time Secretary, DLSA		North	Rohini
58	Sanyam Jain	JM First Class	4	North-West	Rohini
59	Sayesha Chadha	JM First Class	8	Central	THC
60	Shiva Parashar	JM First Class (NI Act)	4	South	Saket
✓ 61	Shraddha Srivastava	JM First Class	9	West	THC
62	Sukriti Singh	Full Time Secretary, DLSA		Shahdara	KKD
63	Sunil Khatri	JM First Class (NI Act)		North	Rohini
✓ 64	Surabhi Sethi	JM First Class (NI Act)	2	West	THC
65	Surbhi sharma	JM First Class (NI Act)	8	South-East	Saket
✓ 66	Tanmay Batham	JM First Class (NI Act)	3	West	THC
67	Tuhina Mardi	Relieving JMFC/Civil Judge		South	Saket
68	Vaibhav Garg	JM First Class	11	Central	THC
69	Vaibhav Pratap Singh	Civil Judge	1	New Delhi	PHC
70	Vanshika Mehta	JM First Class (NI Act)	4	New Delhi	PHC